

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

M.A. No. 4297/2015
M.A. No. 4296/2015
O.A. No. 4604/2015

New Delhi this the 21st day of March, 2017

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. P.K. Basu, Member (A)**

1. Smt. Anima Bara (ST),
W/o Shri Pradeep Kumar,
R/o L-I, 2799/31/4, Sangam Vihar,
New Delhi-110 080
Working in SDMC, Primary School,
Devli No.2(G), South Zone.
2. Smt. Maxima Ekka (ST),
W/o Shri Arbin Lakra,
R/o BF/2, DDA Flats, Munirka,
New Delhi-110 067
Working in SDMC, Co-Ed. Primary School,
R.K. Puram, Sec-9, South Zone.
3. Smt. Rimni Devi (ST),
W/o Shri Laldev Oraon,
R/o A-31B, Lions Enclave,
Vikas Nagar, Uttam Nagar,
New Delhi- 110 059
Working in SDMC Primary School,
New JJ, Hastsal No.1/I, West Zone.
4. Smt. Lucia Toppo (ST)
W/o Shri Habil Toppo
R/o A-5, Bosco Colony B,
Gopal Nagar Extn.,
Nazafgarh, New Delhi-110043
Working in SDMC Primary School,
Kishangarh, South Zone.
5. Smt. Suchita Ekka (ST),
W/o Shri Sillas Chander Minj,
R/o B/F-2, DDA Flats, Munirka,
New Delhi-110 067
Working in SDMC, Primary School,
Khazan Basti-I, West Zone.

6. Smt. Mary Shishbha (ST),
W/o Shri Pramil Panna,
R/o E/9, Gaurav Apartments,
Plot No.1, Patparganj Depot,
Delhi-110 092
Working in SDMC, Primary School,
R.K. Puram, Sec-2, New Delhi,
South Zone.

7. Shri Anil Kumar (ST),
S/o Shri Amresh Kumar,
R/o Village & Post : Barola,
Sec-49, Noida, U.P.-201304
Working in SDMC, Primary Girls School,
J.J. Colony, Phase-I, Madanpur Khadar,
Central Zone.

8. Smt. Chitra Singh (SC),
W/o Shri Hardayal Singh,
R/o RZ9B/1, Gali No.8,
Kailashpuri, Palam Colony,
New Delhi-110 045
Working in SDMC Primary School,
Vishal Enclave, West Zone. .. Applicants

(By Advocate : None)

Versus

1. South Delhi Municipal Corporation,
Through its Commissioner,
Education Department,
23rd Floor, Dr. SP Mukherjee Marg,
Civic Centre, Minto Road,
New Delhi-110003.

2. The Director (Primary Education),
South Delhi Municipal Corporation,
Education Department,
23rd Floor, Dr. SP Mukherjee Marg,
Civic Centre, Minto Road,
New Delhi-110003. .. Respondents

(By Advocate: None)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

Even on the revised call, there is no representation on behalf of the applicants. Hence, the MA 4297/2015, seeking condonation of delay of 7 years 5 days in filing the O.A., is dismissed for default and non-prosecution.

2. Consequently, the O.A. is also dismissed. No order as to costs.

**(P.K. BASU)
MEMBER (A)**

**(V. AJAY KUMAR)
MEMBER (J)**

/Jyoti /